HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

ORDER

No.: \$31 of 2025/RG

Dated: <u>07</u>.06.2025

In terms of Rules 21 and 24 of the Jammu and Kashmir Higher Judicial Service Rules, 2009, the following Judicial officers (District Judges), who have attained or will attain the age of 58, 55 and 50 years in the year 2025, are found fit and eligible for their continued utility as Judicial Officer(s) beyond the age of 58,55 and 50 years, respectively:-

| S. | Name of the Officer S/Shri | Date of Birth | Date of attaining the age |
|---------------------|----------------------------|---------------|---------------------------|
| 58 Vears | | | |
| | | 25.08.1967 | 24.08.2025 |
| 1. | Yash Pal Bourney | 14.05.1967 | 13.05.2025 |
| 2. | Ms. Jeema Bashir | 01.05.1967 | 30.04.2025 |
| 3. | Jawad Ahmad | 03.11.1967 | 02.11.2025 |
| 4 | Ms. Masarat Roohi | 08.07.1967 | 07.07.2025 |
| 5. | Ms. Kusum Lata Pandita | 17.04.1967 | 16.04.2025 |
| 6. | Abdul Nasir | 01.11.1967 | 31.10.2025 |
| 7. | Khurshid-ul-Islam | 18.10.1967 | 17.10.2025 |
| 9. | Ahsan-ullah Parvez Malik | | 15.04.2025 |
| 10. | Sushil Singh | 16.04.1967 | 15.0 112020 |
| 55 Years 25 06 2025 | | | |
| 1. | Ms. Rupali Ratta | 26.06.1970 | 26.07.2025 |
| 2. | Manjit Singh Manhas | 27.07.1970 | 31.07.2025 |
| 3. | Farooq Ahmad Bhat | 01.08.1970 | 24.12.2025 |
| 4. | Adnan Syed | 25.12.1970 | |
| 5. | Abdul Oayoom Mir | 14.11.1970 | 13.11.2025 |
| 50 Years | | | |
| 1 | Haq Nawaz Zargar | 16.08.1975 | 15.08.2025 |
| 1. | Tasleem Arief | 25.06.1975 | 24.06.2025 |
| 2. | Dinesh Gupta | 19.04.1975 | 18.04.2025 |
| 3. | Dillesii Guptu | 03.05.1975 | 02.05.2025 |
| 4. | Parvaiz Iqbal | 03.05.19/5 | 02.05.2025 |

By Order

Registrar General (Officiating)

No: 31291 - 318 /RG/GS

Dated: 07.06.2025

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.

2. Secretary to Hon'ble Mr./Mrs. Justice

..... for information of their Lordships.

Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
 Director, J&K Judicial Academy, Srinagar

Registrar Rules, High Court of J&K and Ladakh, Srinagar.

6. Registrar Judicial, High Court Wing, Jammu/Srinagar.

7. Registrar Inspection, High Court of J&K and Ladakh, Jammu.

8. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar.

Concerned Judicial Officers.for information 10. CPC, e-Court, High Court of J&K and Ladakh, for information and with the request to upload the same to the official website of the Hon'ble High Court.

11. Incharge Library, Jammu/Srinagar for information and keeping the record of the same.

Registrar General (Officiating)